

MEDIATION CENTRE , RAJASTHAN HIGH COURT JODHPUR

CAUSE – LIST 04.06.2015

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Shri Hanwant Singh Balaot	S.B.Civil Sec. Appeal No.19/2013, Smt.Sharda V/s Harji Lal	Mr. M.M.Dhera	Mr.R.K.Thanvi Sr.Adv. & Narendra Thanvi

CAUSE – LIST 05.06.2015

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i>	TYPE OF CASE & No./Years. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Shri Santosh Kumar Sankhala	SB Civil Misc.Transfer Pet.No.84/2014,Smt.Punita V/s Manoj Kumar Mantri	Sh. Rakesh Arora

CAUSE – LIST 08.06.2015

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i>	TYPE OF CASE & No./Years. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Dr.Rakesh Sinha	S.B.Civil Misc.Transfer Pet.No.43/2015,Smt.Aruna V/s Anil Jumar	Mr.D.S.Baghala
02.	Sjri Jintendra Maheshwari	S.B.Company Pet.No.03/2014,Kishan Khariwal V/s The Ganganagar Ind.	Mr.C.S.Kotwani	Mr.Dinesh Mehta & Sarad Kothari


DY. SECRETARY

RAJ. STATE LEGAL SERVICES AUTHORITY JODHPUR